

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

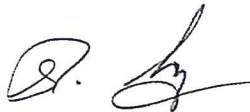
APPLICATION NUMBER :

PETITION NUMBER : TCP/526/2017

NAME OF THE PETITIONER(S) : SHAPRE INFOTECH INDIA LTD

UNDER SECTION : 272

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


 [For P. SRINIVASAN]
 Counsel for petitioner

ORDER

Proxy representing the counsel on record for petitioner present and prayed time for making submissions. No representation on behalf of the respondent. Time extended at request. Put up on 15.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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